

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
**(through web-based video conferencing platform)**

**ITEM No.28**  
**C.P. No.140/BB/2019**

**IN THE MATTER OF:**

Union of India through SFIO ... Petitioner  
v.  
M/s. Astha Minmet (India) Ltd. ... Respondent

**Order under Sections 271-272 of Companies Act, 2013**

**Order delivered on: 30.08.2023**

**CORAM:**

**DR. N.V. RAMAKRISHNA BADARINATH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. SANJAY PURI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Appeared  
For the Respondent : Shri Abhishek Sriram

**ORDER**

1. At the request of the learned Counsels for the parties, list the matter before the regular bench on **12.10.2023.**

**Sd/-**  
**(SANJAY PURI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(N.V. RAMAKRISHNA BADARINATH)**  
**MEMBER (JUDICIAL)**

Puja